

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 5119  
TO BE ANSWERED ON 05.04.2017**

**MONITORING PRIVATE PLAYERS OPERATIONS**

**5119. SHRI A.T. NANA PATIL:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways has decided to lease out its certain corridors and branch lines to private players for operations and maintenance;**
- (b) if so, the details thereof, zone-wise along with the reasons therefor;**
- (c) the details of upfront payment and revenue share models decided for the purpose; and**
- (d) the steps taken by the Government for close monitoring of the operations of private players on these leased lines?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a): No, Madam. However, the Sectoral guidelines for Domestic and Foreign Direct Investments in Railways issued in November, 2014 permit concessioning of standalone passenger corridors (branch lines, hill railways etc.) for renovation, operations and maintenance of such lines.**

**(b) to (d): Do not arise.**

**\*\*\*\*\***